met largely by issue of foodgrains through central sales depots.

(b) A statement is placed on the Table of Lok Sabha giving the quantities of foodgrains actually supplied to the State Governments or issued from central sales depots during the six months January to June, 1957 [See Appendix I, annexure No 18]

(c) A statement is placed on the Table of the Sabha showing prices at which foodgrains are issued to retailers [See Appendix I, annexure No 18] The retailers are allowed a reasonable margin according to local conditions prevailing in each area

Dental Health

*80. { Shri V. P. Nayar:
Shri Easwara Iyer:

Will the Minister of Health be pleased to state

(a) whether the Government have made any survey of dental health,

(b) whether it is a fact that the dental health especially of children is deteriorating, and

(c) whether Government have any control over the advertisement and sale of dentifrices?

The Minister of Health (Shri Karmarkar): (a) No, Sir

(b) Government have no information to this effect

(c) Government have no control over the sale of dentifrices Under the Drugs and Magic Remedies (Objectionable Advertisements) Act, 1954, Government have to control the advertisement of dentifrices seeking to make false or misleading therapeutic claims

भारत-पाकिस्तान नहरी पानी विवाद

*८१ { श्री रघुनाथ सिंह :
श्री वाजपेयी :
श्री सुधाकर :
श्री महन्ती :
डा० राम सुभग सिंह :
श्रीमती इला पालचौधरी :
श्री अख्तर :
श्री बहादुर सिंह :
श्री विभूति मिश्र :
श्री डी० चं० शर्मा :
श्रीमती तारकेश्वरी सिन्हा :
श्री न० रा० मुनिस्वामी :
श्री हेडा :
श्री वोडेयार :
श्री सॆं० वं० रामस्वामी :
श्री रा० च० राव :
श्री रामशंकर लाल :
श्री हरिश्चन्द्र माथुर :
श्री मोहन स्वरूप :

क्या सिंचाई तथा विद्युत् मंत्री यह बताने की कृपा करेंगे कि पाकिस्तान के साथ नहरी पानी विवाद के सम्बन्ध मे विश्व बैंक के प्रतिनिधि से हुई बातचीत का क्या परिणाम हुआ ?

सिंचाई और विद्युत् मंत्री (श्री स० का० पाटिल) . विश्व बैंक के प्रतिनिधि ने, भारत तथा पाकिस्तान की सरकारो के साथ बातचीत के फलस्वरूप, दोनो सरकारो के सामने इस दृष्टि से कुछ सुझाव रखे कि ५ फरवरी, १९५४ के बैंक सुझाव के आधार पर सिंध जल विवाद का फैसला सुगम हो सके । यह सुझाव इस समय सरकार के विचाराधीन है । नहर जल विवाद की वर्तमान स्थिति पर अगले कुछ दिनो मे एक वक्तव्य दिया जायेगा ।

New Railway Quarters

*82. **Shri D. C. Sharma:** Will the Minister of Railways be pleased to state

(a) whether the different Zonal Railways have drawn up schemes for